

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.12.2021 (THURSDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 504 of 2020  (PH)	Haldiram Incorporation Pvt. Ltd. Vs. Amrit Hatcheries Pvt. Ltd. & Ors.  <b>With</b>	Abhay Gupta	Jayant Mehta Bijay Murmuria-R1 Ashish Chaudhury-R2 Ankur Mittal-R3
2.	Comp. App. (AT) (Ins) No. 746 of 2020  (PH)	Arun Kumar Gupta Vs. Amrit Hatcheries Pvt. Ltd.	Abhishek Parmar	Anuj Singh-R1
3.	Comp. App. (AT) (Ins) No. 37 of 2021  (PH)	IDBI Bank Ltd. Vs. Sudip Bhattacharya, Liquidator of Tag Offshore Ltd.	Anshuj Dhingra	Dhrupad Vaghani Amir Arsiwala
4.	Comp. App. (AT) (Ins) No. 453 of 2021  (PH)	M. K. Dhir & Ors. Vs. Punjab National Bank & Anr.	Vivek Malik	Rahul Kumar-R1 Vijay Kr. Gupta-IRP

### For Orders

5.	Comp. App. (AT) (Ins) No. 691 of 2021  (With Defects)	Bhawanishankar Harishchandra Sharma, Director of Supreme Housing and Hospitality Pvt. Ltd. Vs. CBRE South Asia Pvt. Ltd. & Anr.	Abhirup Dasgupta	Parisha Shah-R1
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### For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 1143 of 2019	Vidya Educare Pvt. Ltd. Vs. Agroha Colourtech Pvt. Ltd.	Sanchit Garg	Anand Singh Sengar
7.	Comp. App. (AT) (Ins) No. 681 of 2021	Kamlesh Bhavaral Jain & Anr. Vs. Abhishek Nagori & Anr.	Kumar Sumit	Mukund P Unny-R1

**For Hearing**

8.	Comp. App. (AT) (Ins) No. 1234 of 2019	Fort Gloster Industries Ltd (Cable Works) Sramik Karmachari Union (INTUC) & Ors. Vs. Resolution Professional, Gloster Ltd. & Ors.  <b>With</b>	Kunal Chatterji	Anand Varma-R1 Anil Agarwalla-R2 D.N. Sharma-R4
9.	Comp. App (AT) (Ins) No. 1272 of 2019	West Coast Paper Mills Ltd. Vs. Bijay Murmuria, R.P. of Fort Gloster Industries Ltd. & Ors.  <b>With</b>	Siddartha Sharma	Anil Agarwal Dinkar Singh Anand Varma(RP)
10.	Comp. App (AT) (Ins) No. 1338 of 2019	Gloster Ltd Vs. The resolution Professional, Fort Gloster Industries Ltd. & Anr.  <b>With</b>	Anil Agarwalla	Anil Agarwal Dinkar Singh Anand Varma(RP)
11.	Comp. App (AT) (Ins) No. 1343 of 2019	Gloster Cables Ltd. Vs. Fort Gloster Industries Ltd. & Ors.  <b>With</b>	Varsha Banerjee	Anil Agarwal Dinkar Singh Anand Varma(RP)
12.	Comp. App. (AT) (Ins) No. 714 of 2020	Fort Gloster Industries Ltd. (Cable Works) Sramik Karmachari Union (INTUC) Vs. Gloster Ltd. & Ors.	Kuntal Chatterji	Anil Agarwalla-R1 Anuj Singh-R2 Dinkar Singh-R3
13.	Comp. App. (AT) (Ins) No. 143 of 2020	PNC Infratech Ltd. Vs. Deepak Maini & Anr.	Abhishek Garg	Abhishek Anand-R1 Kunal Tandon-R2 Sandeep Bajaj-R3
14.	Comp. App. (AT) (Ins) No. 313 of 2020	Jayant Dattatrya Mhaiskar Vs. Anil Goel	Rajiv Shankar Dvivedi	Ekta Choudhary
15.	Comp. App. (AT) (Ins) No. 1122 of 2020	Shailaja Vaibhav Patil & Anr. Vs. Harshad Deshpande & Ors.  <b>With</b>	Gaurav Nair	CMA Harshad Deshpande Rohit Rathi-R1 Rahul Totala-COC Harsh L. Behany-R5
16.	Comp. App. (AT) (Ins) No. 1123 of 2020	Citi Co- Operative Credit and Capital Ltd. Vs. Harshad Deshpande & Ors.  <b>With</b>	Anne Methew	CMA Harshad Deshpande Rohit Rathi-R1 Rahul Totala-COC Harsh L. Behany-R5
17.	Comp. App. (AT) (Ins) No. 11 of 2021	P.L. Adke Vs. Harshad Deshpande & Ors.	Varun Singh	Rohit Rath-R1 Rahul Totala-R2 Kritya Sinha-R3 Pranati Bhatnagar- R5 & R6

18.	Comp. App. (AT) (Ins) No. 136 of 2021	Export-Import Bank of India (Exim Bank) Vs. Raj Kumar Ralhan, Resolution Professional M/S Parabolic Drugs Ltd. & Ors.	Rakesh Gupta	Shumesh Dhawan (R1) Abhishek Anand (R3)
19.	Comp. App. (AT) (Ins) No. 241 of 2021	Sidney Ralph Vaz Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors.  <b>With</b>	Zeba Khair	Sandeep Bajaj Aakanksha Nehra Aditi Gupta-R2
20.	Comp. App. (AT) (Ins) No. 242 of 2021	Deepak Santram Pathe & Ors. Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors.  <b>With</b>	Zeba Khair	Sandeep Bajaj Aakanksha Nehra Aditi Gupta-R2
21.	Comp. App. (AT) (Ins) No. 244 of 2021	Deepak Santram Pathe & Ors. Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors.	Zeba Khair	Sandeep Bajaj-R2
22.	Comp. App. (AT) (Ins) No. 534 of 2021	Anindya Infrastructure Pvt. Ltd. Vs. Subhkamna Buildtech Pvt. Ltd. Through Resolution Professional & Anr.  <b>With</b>	Ajit Singh	Abhishek Anand Nipun Gautam-R1 Anand Sonbhadra- RP
23.	Comp. App. (AT) (Ins) No. 535 of 2021	Shalini & Anr. Vs. Subhkamna Buildtech Pvt. Ltd. Through Resolution Professional & Anr.	Ajit Singh	Abhishek Anand Nipun Gautam-R1 Anand Sonbhadra- RP

**11:30 AM**

**For Hearing**

24.	Comp. App. (AT) (Ins) No. 413 of 2021  <b>(PH)</b>	Damodar Valley Corporation Vs. Shriramrathi Steels Pvt. Ltd & Anr.	Madhumita Bhattacharjee	Ishaan Saha Kanchan Yadav-R2
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Copy to: -

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**